THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

NO.HCM.III/255/2016-Judl./___ Dated Shillong, the 09th January 2020

Pursuant to notification no. HCM.III/ 255/ 2016-Judl/ 1366A dated 02.12.2019, it is hereby notified to all concerned that **Hon'ble Mr. Justice H.S. Thangkhiew** will hold Vacation Court on **Wednesday**, 15th January 2020 in Court No. 2 at 10.30AM.

By order,

JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/255/2016-Judl./ OF/A Dated Shillong, the 09th January 2020 Copy for information to: -

- The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
- 4. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
- 5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. The President/ Secretary, High Court Bar Association, Shillong.
- 7. Court Master concerned for information.
- 8. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.

9. Notice Board.

JOINT REGISTRAR (JUDL.)